

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 553 of 2020

IN THE MATTER OF:

Mrs. Jayanthi G. Ravi

...Appellant

Versus

M/s. Chemizol Additives Pvt. Ltd.

...Respondent

Present:

**For Appellant: Mr. Rahul Kriplani and
Ms. Haripriya Padmanabhan, Advocates.**

For Respondent: Mr. Dhritiman Bhattacharya, Advocate for R-1.

ORDER
(Virtual Mode)

16.02.2021 Learned Counsel for the Appellant submits that she has done e-filing of the Written-Submissions yesterday. But hard-copy is to be filed. She may file the same within three days.

List the Appeal 'For Admission (After Notice)' Hearing on **15th March, 2021.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

Basant B./md/